

एकस्व / अभिकल्प / व्यापारचिह्न भौगोलिकउपदर्शन / कॉपीराइटआरजीएनआईआईपीएम

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GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न Office of The Controller General Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय Ministry of Commerce & Industry उद्योग संवर्धन औरआंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

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दिनांक/Date: 04.07.2025

संख्या/No. CGPDTM-11018(11)/1/2024-CGOFFICE/**7**//

CIRCULAR

Subject: Revised Transfer Policy of Group 'A' Officers of O/o CGPDTM dated 04.07.2025

In supersession of the existing Transfer Policy for Group 'A' Officers of the Office of the CGPDTM, dated 01.07.2024, the Revised Transfer Policy for Group 'A' officers of Patents, Designs, Trade Marks and Geographical Indications in the IP Office dated 04.07.2025, is hereby circulated. The revised policy shall come into force with immediate effect.

- All Heads of IP Offices are requested to circulate among all Group 'A' officers working under their jurisdiction. A copy of the same is also available on official website.
- 3. This issues with the approval of Controller General of Patents, Designs & Trade Marks.

(Satyendra Kumar Pandey) Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment O/o CGPDTM

To:

- 1. All Heads of IP Offices.
- 2. Shri Arun Kumar Gupta, Under Secretary to the Govt. Of India, Department for Promotion of Industry and Internal Trade, Ministry of Commerce & Industry, Vanijya Bhavan, New Delhi with reference to Ministry's letter No. P-24017/17/2024-IPR-I dated 04.07.2025.
- 3. Guard file.
- 4. Hindi version follows.